## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 136 OF 2017**

**Dated: 18<sup>th</sup> May, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Damodar Valley Corporation ...Appellant(s)

Delhi Transco Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

## **ORDER**

Vs.

Admit. Issue notice to the Respondents returnable on 25.07.2017. Dasti, in addition, is permitted.

List the matter on 25.07.2017. Tag to Appeal No. 268 of 2016.

(I. J. Kapoor) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt